

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3303**

TO BE ANSWERED ON THE 1ST JANUARY, 2019/, PAUSHA 11, 1940 (SAKA)

FOREIGNER TRIBUNALS IN ASSAM

3303. SHRI BADRUDDIN AJMAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of Foreigner Tribunals (FTs) in Assam and the judges working there, FT-wise and district-wise;**
- (b) the total number of people who have been tagged as 'declared foreigners' and 'D voters' by the said Tribunals, FT-wise;**
- (c) the number of cases disposed of by FTs per month;**
- (d) whether in most of the cases, alleged persons are not given proper chance to prove their citizenship and FTs pass judgement without hearing the alleged persons;**
- (e) if so, the corrective measures taken by the Government; and**
- (f) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (f): The information is being collected and will be laid on the Table of the House.
